

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7421
ANSWERED ON:22.05.2012
SECURITY TO HEALTH SCAM INMATE
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of people killed with regard to the National Rural Health Mission scam in Uttar Pradesh; and
- (b) the steps being taken by the Government/CBI to provide security to the people associated with this case?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Information on the total number of people, who have been killed relating to National Rural Health Mission Scam in Uttar Pradesh is not available. However, CBI had taken over investigation of 3 FIRs relating to the murder/death of CMOs/ Cy CMO Lucknow (namely Dr. V.K. Arya, Dr. B.P. Singh and Dr. Y.S. Sachan) dealing with NRHM funds, pursuant to the orders of the Hon'ble Allahabad High Court, Lucknow Bench dated 14-07-2011 and 27-07-2011.

(b): CBI has requested Director General of Police, Uttar Pradesh to sensitize local police about safety/security of the key witness/ accused in NRHM matter. Since 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies and also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and, therefore, continue to urge the State Governments/UT Administrations to give more focused attention for improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime. An Advisory on Prevention, Registration, Investigation and Prosecution of Crime has also been issued on 16th July, 2010.